

imprisonment for his involvement in anti-emergency agitational activities. Another employee of the Calicut branch of the Bank has been detained under MISA for his continued association with RSSS.

Functioning of Lions Club, Rotary Club and Wise Men's Club

3838 SHRI VAYALAR RAVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of branches of Lions Club, Rotary Club and Wise Men's Club functioning in this country;

(b) the total amount of club money they collected and contributed to the International Headquarters; and

(c) whether Government have made any assessment of the total expenditure in these clubs; if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) According to information available the first Rotary Club and the first Lions Clubs in India were formed in 1920 and 1956 respectively. Subsequently, branches of these Clubs have sprung up at various places in India. Government do not have information about the precise number of branches of these Clubs functioning in India. Government have also no information about the Wise Men's Club.

(b) Government have no information regarding the total Club money collected. Information about such money, transmitted abroad to their International Headquarters will be collected and furnished to the House.

(c) No, Sir.

Imarate Saria, Phulwarisarif, Bihar

3839 SHRI BHOGENDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is an institution named Imarate Saria with its headquarters at Phulwarisarif Bihar for enforcing and adjudicating Muslim personal law for Bihar and Orissa;

(b) whether this High Court for adjudicating Muslim personal law has got its offices at Rourkela in Orissa sealed and functionary arrested causing resentment among the Muslims and whether this issue had been raised in the House on the Home Ministry's demands-for-grant, in the Lok Sabha on the 1st and 2nd April, 1976, if so, Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b) Information is being collected and will be furnished to the House.

Study of Jharia-Dhanbad air pollution problem by C.S.I.R.

3840 SARDAR SWARAN SINGH SOKHI: Will the Minister of PLANNING be pleased to state:

(a) whether the Council of Scientific and Industrial Research has taken up the studies of the Jharia-Dhanbad air pollution problem;

(b) if so, what effective measures have been suggested; and

(c) whether such studies in respect of other big cities in the country have been undertaken by CSIR?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING

(SHRI SANKAR GHOSE): (a) The Central Mining Research Station, Dhanbad, has initiated a study to determine the status of Air quality in the Mining Area of Dhanbad.

(b) The study is in the initial stage.

(c) National Environmental Engineering Research Institute, Nagpur, have undertaken studies of Air quality in some of the big cities of India.

Jim Corbett Commemorative Postage Stamp

3841, SARDAR SWARAN SINGH SOKHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 2451 on the 15th April, 1976 regarding Jim Corbett Commemorative Postage Stamp and state:

(a) the action taken against the Printer of Jim Corbett Commemorative Postage Stamp; and

(b) the steps Government propose to take to check such recurrences?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) No print jobs are now being given to the printer

(b) Government take serious view of any such mistake and firm action is taken to prevent recurrence

Delays in CBI Inquiries

3842 SHRI K. LAKKAPPA,
SHRI C. K. CHANDRAPPAN;
SHRI H. N. MUKERJEE;
SHRI K. M. MADHUKAR:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the statement of the Director of the CBI published in a local daily on 18th April, 1976 under the heading 'Inordinate legal delays hamper CBI working'; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) Yes, Sir.

(b) The position is kept under watch, and such measures, legislative administrative and others, as are considered necessary to meet the situation from time to time, continue to be taken.

Mechanization of Coir Industry

3843, SHRI C. K. CHANDRAPPAN: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have a proposal to mechanise the coir industry in order to give a boost to this traditional industry;

(b) if so, the steps proposed in this regard; and

(c) whether Government of Kerala has submitted a proposal to Government of India with regard to the mechanisation scheme for coir industry and if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): (a) to (c). The Government of India by its Resolution dated 5th April, 1976, have set up a High Level Study Team to study the problems of the Coir Industry. *Inter-alia*, the Study